

५. पुरानी कढ़ाई कला का पुन-
त्थान, चम्बा १
६. लुहारी केन्द्र, करीरा १

किल्लर (पांगी) का बुनाई केन्द्र कल्याण कार्यक्रम के अन्तर्गत खोला गया है और इसमें ५ व्यक्ति प्रशिक्षण पा रहे हैं। पांगी क्षेत्र से किल्लर के बुनाई केन्द्र में अब तक ८ और चम्बा के बुनाई केन्द्र में ३ व्यक्ति प्रशिक्षण प्राप्त कर चुके हैं। इस समय बड़ई-गीरी, दर्जीगीरी, मधुमक्खी-पालन, बाग ब.नी, लोहारी और चमड़ा कमाने का प्रशिक्षण कोई भी व्यक्ति नहीं ले रहा है।

Employees' Provident Fund Scheme

469. Shri Abdul Salam: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that under the Employees' Provident Fund Scheme the balance, if any, of a company's contributions to an employee's provident fund is not returned to that company after the Provident Fund Account of the employee has been wound up; and

(b) if so, how such balance is utilised?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) It is proposed to utilise this balance for the creation of a Special Reserve Fund to help workers whose provident fund accumulations have not been deposited by their employers.

Wakf property in U.P.

470. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how much of Wakf property in Uttar Pradesh has been released so far; and

(b) what arrangements have been made for its proper up-keep?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 60 properties.

(b) The Sunni/Shia Board in whose favour the wakf properties have been released are responsible for their up-keep.

Rubber Cess Collection Board

471. Shri Punnoose: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the estimated cess to be collected by the Rubber Board in the years 1958-59 and 1959-60;

(b) whether there is any arrear and if so, how much;

(c) whether the Board has recommended expansion of staff to expedite collection; and

(d) if so, the action taken by Government?

The Minister of Commerce (Shri Kanungo): (a) and (b). The estimated cess and the arrears for the years 1958-59 and 1959-60 were as indicated below:—

Year	Estimated Arrears Cess	
	Rs.	Rs.
1958-59	33,35,316	16,16,991
1959-60	33,44,289	25,52,265

(c) Yes, Sir.

(d) The proposals are under consideration.

Co-operative Coffee Houses

472. { Shri A. K. Gopalan:
Shri Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that re-trenched workers of India Coffee